EMI INFRASTRUCTURE PRIVATE LIMITED LIST OF CREDITORS AS ON 08.08.2023

UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(IB)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023

SI.	NAME OF	AMOUNT	AMOUNT AS PER	AMOUNT	SECURITY INTEREST, IF	BALANCE SECURITY	UNSECURED PORTION	COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL	CLAIMS	REMARKS
No.	CREDITORS	CLAIMED BY	COMPANY	ADMITTED IN	ANY, IN RESPECT OF	INTEREST AFTER SALE	OF THE SECURED		RECEIVED	
1		CREDITORS (RS.)	RECORDS	CRORE IN CIRP	SUCH CLAIMS IN	OF THE SECURED	CREITORS CLAIM		DATE	
1			AVAILABLE TO US		RUPEES *	INTEREST PRIOR TO				
1			AS ON 31.03.2021			CIRP				
	FINANCIAL									
	CREDITORS :									
1	MAHINDRA AND	2,16,12,894.00	1,27,58,855.00	2,16,12,894.00	0		2,16,12,894.00	Subject change after updating the books of accounts after auditing and reply received from FC	e-mail dated	provisionally admitted
	MAHINDRA							for clarification sought	15.02.23	
	FINANCIAL									
	SERVICES LIMITED									
2	TATA MOTORS	7,99,42,226.00	4,29,45,533.00	7,99,42,226.00	0.00		7,99,42,226.00	Subject change after updating the books of accounts after auditing and reply received from FC	03.03.2023	provisionally admitted
	FINANCE							for clarification sought		
	SOLUTIONS									
	LIMITED (TMFSL) CHOLAMANDALA	1,00,65,263.00	65,09,452.00	1,00,65,263.00	0.00		1,00,65,263.00	Subject change after updating the books of accounts after auditing and reply received from FC	21.04.2023/	provisionally admitted
	M INVESTMENT	1,00,65,263.00	65,09,452.00	1,00,65,263.00	0.00		1,00,65,263.00	for clarification sought	25.04.2023/	provisionally admitted
	AND FINANCE							lor clarification sought	25.04.2025	
	COMPANY LIMITED									
1	CONTRACT ENVITED									
4	DCB BANK LIMITED	2,62,65,700.00	1,65,01,752.00	2,56,77,116.00	0.00		2,56,77,116.00	Subject change after updating the books of accounts after auditing and reply received from FC	02.05.2023	provisionally admitted
1		_,=_,=,;;;;;;;;;	_,,,	_,,_,				for clarification sought		processing deministed
5	KOTAK MAHINDRA	2,13,99,151.75	92,74,461.00	2,13,99,151.75	0.00		2,13,99,151.75	As per Hon'ble NCLT order vide IA(IBC)/1004(CHE) 2023, Dated 26.06.2023 Chennai to accept the	28.07.2023	provisionally admitted
	BANK LTD							claim		. ,
1										
	Total Unsecured	15,92,85,234.75	8,79,90,053.00	15,86,96,650.75	0.00		15,86,96,650.75			
	Financial Creditor									